

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

ORDERS BY THE GOVERNOR

CORRIGENDUM.

Dated, Shillong the 17th April, 2019.

No. LJ (A) 9/77/Pt.I/26 – Please read “Smti L.L.Shangpliang ,Joint Legal Remembrancer,Joint Secretary, ” in place of “Smti L.L.Shangpliang ,Deputy Legal Remembrancer,Under Secretary,” as appeared in the last line of para 3(three) of this Department’s Notification No. LJ (A) 9/77/Pt/185 dt. 19.12.2018.



(S.K. Sangma)

Under Secretary to the Government of Meghalaya,
Law Department.

Memo. No. LJ(A) 9 /77/Pt I./26-A

Dated, Shillong the 17th April, 2019.

Copy to :-

1. P.S. to Chief Minister for information of Hon’ble Chief Minister.
2. P.S. to Minister,I/c Law for information of Hon’ble Deputy Chief Minister.
3. The Advocate General, Meghalaya.
4. The Additional Advocate General’s, Meghalaya.
5. The Registrar General, High Court of Meghalaya, Shillong.
6. The Accountant General (A&E), Meghalaya, Shillong.
7. Finance (EC.II) Department with reference to their endorsement I/D No. FC.II/16/08 dt. 07.02.2008.
8. Personnel & AR (A) Department with reference to their I/D No. 189/14 dt. 25.09.2014.
9. Political Department.
10. All Administrative Departments.
11. Secretary, MPSC, Shillong.
12. Secretary, Meghalaya State Law Commission, Shillong.
13. Member Secretary, Meghalaya State Legal Services Authority, Shillong.
14. Treasury Officer, Shillong North/South Treasury, Shillong.
15. The Director of Printing & Stationery, Shillong for favour of publication of the above notification in the official Gazette of Meghalaya.
16. DIPR, Meghalaya, Shillong for favour of information.
17. DEO, Law Department.
18. Personal file of the officer concerned.
19. Guard file.

By Order etc.,



Under Secretary to the Government of Meghalaya,
Law Department.
